

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 47 (ND)/10**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017**

**NAME OF THE COMPANY:** Mr. Ram Passotam Mittal Vs. M/s Hotel Queen  
Road Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

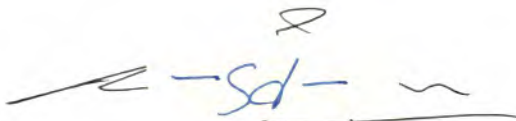
For the Petitioner (s): Mr. Yogesh Jagia, Advocate  
Mr. Arvecna Sharma, Advocate  
Mr. Nitesh Jain, Advocate

For the Respondent(s): Mr. Arun Kathpalia, Sr. Advocate with  
Ms. Shuchi Sejwar, Advocate for R-2  
  
Mr. Saurabh Kalia, Advocate for R-3  
  
Mr. Jayant K. Mehta,  
Mr. Suveni Bhagat, Advocates for R-1

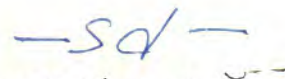
**ORDER**

No time left.

To come up on 3<sup>rd</sup> November, 2011.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**